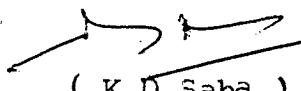


1.1.1996

Hon'ble Mr. K.D.Saha, Member (A)

To be listed
on 16.1.96 as
per order of
Hon'ble Com
H.C. dated
15.1.96

Adjourned to 15.2.1996 for admission.


(K.D. Saha)
Member (A)

2/16.01.96

Hon'ble Mr. K.D.Saha, Member (A)

Heard the learned counsel for the applicant
on the question of admission and interim prayers. Ad-
journed to 19.01.1996 as prayed for by the learned
counsel for the applicant.


(K.D. Saha)
Member (A)

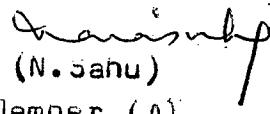
3

19.1.96

Hon'ble Shri N.Sahu, Member (A)

CM

Learned counsel Shri Khursheed Akam
initiated arguments for admission. It is noticed
that this case has already been heard by Hon'ble
Member (A) Shri K.D. Saha. List it before his Bench
for admission on 23.1.96 at the request of the
learned counsel.


(N.Sahu)
Member (A)

OA - 12/96

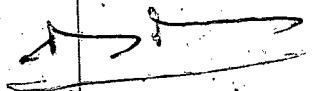
4.1 23.1.96.

Hon'ble Mr. K.D. Saha, Member (A)

Supplementary Affidavit
of Son of the
Applicant
on 23.01.96.
23.01.96.

Shri Ram Sevak Choudhary, the learned
counsel for the applicant submits that supplementary
petition is being filed today. List this case on 24.1.96
alongwith supplementary petition for hearing on admission.

/CBS/


(K.D.Saha)
Member (A)